COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 65 OF 2016 &
IA NO. 166 OF 2016

Dated: 25th April, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

Punjab State Power Corporation Ltd. ….Appellant(s)

Versus

Biomass Power Producers Association & Ors. …Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

ORDER

Issue notice to the Respondents on the appeal as well as on the I.A. No. 166 of 2016 (Appl. for stay) returnable on 24.05.2016. Dasti in addition is permitted.

List the matter on ***24.05.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/dk